

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 04.12.2020

THROUGH VIDEO CONFERENCING

CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 243/BB/2018	For hearing IA 439/2020 (approval of Resolution Plan) - CIRP	Sec 7 of I&B code 2016	M/s Pridhvi Asset Reconstructi on & Securitisatio n Company Ltd	Cyril Amarchand Mangaldas	M/s Sagar power (Neerukatle) Pvt Ltd	Shri Pankaj Srivastava, RP , Amrita Jain for RP

ADVOCATE FOR PETITIONER/s:

Ms. Amrita Jain - RP
Mr. V. Srinivas Raghavan,
Mr. Arjun Rao,

ADVOCATE FOR RESPONDENT/s:

ORDER

Heard Shri V.Srinivas Raghavan Learned Counsel for Intervener, Ms. Amrita Jain, Learned Counsel for the RP, Mr. Arjun Rao Learned Counsel for the Respondent, through Video Conference. The petition and reply have been filed yesterday. Both the parties are directed to meet and sort out the issue regarding availability of land for the project. The Learned Counsel for the Applicant is apprised of the consequences if he withdraws at this stage. Post the case on 12.01.2021.


Verified MEMBER (T)
Gy


MEMBER (J)


Court Officer